IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 461/2016

IN THE	V	A	TT	Έ	R	O	F:	
--------	---	---	----	---	---	---	----	--

Young Mumbai Hockey Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391-394

:

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Mr. Sudhir K. Makkar, Senior Advocate

Ms. Sammya Gupta & Ms. Ridhi Munjal, Advocates

For the ROC/RD (NR) Delhi :

Mr. Manish Raj, Company Prosecutor

ORDER

Order reserved.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPÅ KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet